

No.F.36(9)/2012-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

New Delhi, 12th February, 2013

ORDER

In continuation of this Department's earlier order of even number dated 1st January, 2013 extending the term of engagement of existing counsel w.e.f. 01.01.2013 to 15.02.2013, the President is pleased to further extend the term of engagement of the following existing panel counsel **for a period upto 30.04.2013** or until the outcome of the result of the Committee, whichever is earlier:-

**A. HIMACHAL PRADESH HIGH COURT
(CENTRAL GOVERNMENT COUNSEL)**

Sl. No.	Name and address S/SH.	Sl. No.	Name and address S/SH.
1	Anup Rattan Chelt Building, Opp. High Court, The Mall, Shimla	2	Janesh Mahajan 105, Old Metropole, Shimla
3	Kulbhushan Khajuria HIG-8, Housing Board Colony, Jakhoo, Shimla-171002	4	M.A. Khan Naseem Cottage, PO, Bharari, Shimla-171001
5	Shilpa Sood 75, The Mall, Shimla (HP).	6	Yashpal Singh Dhoulta Dhaulta Niwas, Chotta, Shimla -171 002.
7	Ashok Kumar Thakur Vill. Ragyan, PO Bhonth, Distt: Shimla	8	Prem P. Chauhan Sun Flower Building, Top Floor, Main Fingask, Shimla -171 001.

**B. DISTT/SUB. COURTS, HIMACHAL PRADESH
(Standing Government Counsel)**

Sl. No.	Name and address S/SH.	Sl. No.	Name and address S/SH.
1	Vijay Kumar Arora Sita Bhavan, Near Jodha Niwas, Shimla-171001.		


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

To

All the above mentioned panel counsels.